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W.P(Crl.)No. 156-157 OF 2001
ITEM No.22

Court No.10

SECTION X
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Crl.) No. 156-157/2001

PRAKASHWATI &ANR

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(With Office Report)

Date : 29/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s)

Ms. Abha R. Sharma,Adv.

For Respondent (s)

Mr. Rajesh K. Sharma, Adv.,
Ms. Shalu Sharma, Adv.,
Mr. Goodwill Indeevar,Adv.
Mr. J.P. Dhanda,Adv.
Mr. K.P. Singh, Adv.,
Mr. I.S. Nayer, Adv.

UPON hearing counsel the Court made the following

O R D E R

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.SP2

Leave is given to file the counter affidavit on behalf of Respondent Nos.5 to 7 within two weeks after re-opening in the New Year. Rejoinder affidavit within two weeks thereafter. Let the matter appear six weeks after re-opening in the New Year.

.SP1

(R.K. Dhawan)
Court Master

(D.D.Jindal)
Assistant Registrar